from the Government of Madhya Pradesh for the introduction of bi-weekly air service from Delhi to Kanaha National Park, Mandla *via* Jabalpur for the promotion of tourist traffic;

(b) whether any decision has been taken in the matter; and

(c) if so, the nature thereof?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) to (c). The Indian Airlines Corporation have received a request from Madhya Pradesh Govt. for the operation of air service to Kanaha National Park.

The suitability for scheduled services of the airstrip near Kanaha, which is maintained by the State Government is being investigated. On the result of the investigation the question of operating a service to Kanaha will be further examined by the Corporation in the light of aircraft availability. Simultaneously, a traffic survey is being conducted by the Corporation.

Foodgrains from Foreign Countries

2218. **Shri Hukam Chand Kachwai:**
Shri Onkar Singh:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri B. S. Sharma:
Shri Onkar Lal Berwa
Shri D. N. Patodia:
Shri R. Barua:
Shri C. C. Desai:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) the names of the countries and the quantity of foodgrains received from them or assurances given by them as a result of appeal made by the Government of India to friendly countries for supplying foodgrains;

(b) the details thereof; and

(c) the mode of payment of the price of the foodgrains?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) to (c). A statement giving details of the quantities of foodgrains for import during 1967 for which arrangements have so far been made is placed on the Table of the House. [*Placed in Library. See* No. LT-627/67]. These include quantities under special arrangements, such as, P.L. 480, gifts and commercial purchases.

सरकारी कर्मचारियों द्वारा सेवानिवृत्ति होने के बाद खेती का काम

2219. **श्री हुकम चन्द कछवाय :**
श्री राम सिंह अयरवाल :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार केन्द्रीय सरकार के कर्मचारियों को सेवानिवृत होने के बाद कोई व्यापार प्रारम्भ करने की अनुमति नही देती ; और

(ख) क्या खाद्य उत्पादन को बढाने के उद्देश्य से सरकार की भागीदारी में सामूहिक आधार पर खेती का काम करने के लिये सेवानिवृत कर्मचारियों को अवसर प्रदान करने का कोई प्रस्ताव सरकार के विचाराधीन है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अण्णासाहिब शिंदे) : (क) सेवानिवृति के बाद निजी व्यापार करने के लिए केन्द्रीय सरकार के किसी कर्मचारी को अनुमति लेने की आवश्यकता नही है ।

(ख) जी नहीं । फिर यदि सेवानिवृत कर्मचारी छोटे किसान हैं और वे एक सहकारी फार्म बनाते हैं तो सहकारी फार्मिंग सोसयटीज को दी जाने वाली वित्तीय सहायता उन्हें मिल सकती है । कुछ राज्यों में सेवानिवृत कर्म-